

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No.373/AR(S)/2008 Dated: Allahabad : Dec 05, 2008

The following Additional District & Sessions Judges working under Rule 22(3)/Additional District & Sessions Judges (Fast Track Court) have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on December 10, 2008 afternoon.

Sl No	Name of Officer	Present Place of Posting	Place to which transferred
1	SMT. DEEPA JAIN	Agra	Bulandshahar
2	BHAIRAV LAL	Aligarh	Hamirpur
3	DULARE LAL	Ambedkar N. at Akbarpur	Mau
4	MOHD. RIYAZ	Ballia	Barabanki
5	ASHOKESHWAR KUMAR RAVI	Ballia	Pratapgarh
6	IRFAN QAMAR	Bareilly	Ghaziabad
7	SURENDRA SINGH	Bareilly	Etah
8	DINA NATH PRASAD	Bhadohi at Gyanpur	Siddharth Nagar
9	SHANKER LAL	Bulandshahar	Mathura
10	AVNISH KUMAR DWIVEDI	Deoria	Sonbhadra
11	SMT. KAMINI PATHAK	Etawah	Sitapur
12	RAVINDRA VIKRAM SINGH	Faizabad	Firozabad
13	ASHOK KUMAR NIGAM	Fatehpur	Jaunpur
14	PRAVEEN KUMAR JAIN	Ghaziabad	Etah
15	ONKAR SINGH YADAV	Hardoi	Auraiya
16	SHANTI PRAKASH ARVIND	Hathras	Kushinagar at Padrauna
17	SHASHI KANT UPADHYAY	Jalaun at Orai	Jaunpur
18	SUSHIL KUMAR RASTOGI	Kanpur Dehat	Lakhimpur Kheri
19	HARISH TRIPATHI	Kanpur Nagar	Pratapgarh
20	GIRISH KUMAR VAISH	Kushi Nagar at Padrauna	Sitapur
21	VIVEK KUMAR DUBEY	Lakhimpur Kheri	Mau
22	DHARAM RAJ MISHRA	Lucknow	Allahabad
23	DINESH KUMAR SHARMA-II	Maharajganj	Jaunpur
24	RAM NARAIN MAURYA	Maharajganj	Ghazipur
25	CHANDRA PAL SINGH	Mahoba	Mainpuri
26	SANGAM LAL	Varanasi	Lalitpur

BY ORDER OF THE COURT,
Sd/-

(VIRENDRA KUMAR DIXIT)
REGISTRAR GENERAL

No.373(i)/AR(S)/2008 Dated: Allahabad : Dec 05, 2008

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
7. The Officer on Special Duty (Computer), High Court, Allahabad
8. The Registrar (Confidential), High Court, Allahabad
9. The Deputy Registrar (Budget), High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

BY ORDER OF THE COURT,
Sd/-

(VIRENDRA KUMAR SRIVASTAVA)
ASST. REGISTRAR (S)